NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/665/(IB)/2017

NAME OF THE PETITIONER(S)

: UNION BANK OF INDIA

NAME OF THE RESPONDENT(S)

: SBQ STEELS LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Jayesh B Polia Geethonjalli T For M/s. Aiyor & Dolia

Sugarya. A

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions. Time is enlarged at request. Put up on 13.12.2017.

- sd -S Vijayaraghavan Member (Technical)

- sel -K Anantha Padmanabha Swamy Member (Judicial)

bc